

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors. Applicant/petitioner
v.
Fantastic Buildcon Pvt. Ltd. & Ors. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 08.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Ms. Srujana Suman Mund, Adv.
For the RP Mr. Kamal Vijay & Mr. Rajender Vijay, Advs. with
Mr. Om Prakash Vijay, RP

ORDER

CA-298(PB)/2019

No one has put in appearance for the non applicant-respondent despite service.

List for arguments on 26.03.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)